

THIS IS A PUBLIC OFFERING OF EQUITY SHARES OF SAGILITY INDIA LIMITED (A COMPANY INCORPORATED IN INDIA) UNDER THE COMPANIES ACT, 2013 PURSUANT TO A CERTIFICATE OF INCORPORATION DATED JULY 28, 2021, ISSUED BY THE REGISTRAR OF COMPANIES, KARNATAKA AT BENGALURU ("THE RoC"). SUBSEQUENTLY, PURSUANT TO A RESOLUTION PASSED BY OUR SHAREHOLDERS AT THE EGM HELD ON AUGUST 25, 2022 THE NAME OF OUR COMPANY WAS CHANGED TO 'SAGILITY INDIA PRIVATE LIMITED' AND A FRESH CERTIFICATE OF INCORPORATION WAS ISSUED BY THE REGISTRAR OF COMPANIES, KARNATAKA AT BENGALURU ON SEPTEMBER 13, 2022. SUBSEQUENTLY, OUR COMPANY WAS CONVERTED FROM A PRIVATE LIMITED COMPANY TO A PUBLIC LIMITED COMPANY, PURSUANT TO A SPECIAL RESOLUTION PASSED BY OUR SHAREHOLDERS AT THE EGM HELD ON MAY 21, 2024 AND THE NAME OF OUR COMPANY WAS CHANGED TO 'SAGILITY INDIA LIMITED', AND A FRESH CERTIFICATE OF INCORPORATION WAS ISSUED TO OUR COMPANY BY THE RoC, ON JUNE 20, 2024. FOR DETAILS OF CHANGES IN THE NAME AND REGISTERED OFFICE ADDRESS OF OUR COMPANY, SEE 'History and Certain Corporate Matters' on page 174 of the draft red herring prospectus June 28, 2024 (the "DRHP" or the "Draft Red Herring Prospectus").

PUBLIC ANNOUNCEMENT



(Please scan the QR Code to view the DRHP)



SAGILITY INDIA LIMITED

Our Company was originally incorporated as 'Berkmeer India Private Limited' as a private limited company under the Companies Act, 2013 pursuant to a certificate of incorporation dated July 28, 2021, issued by the Registrar of Companies, Karnataka at Bengaluru ("the RoC"). Subsequently, pursuant to a resolution passed by our Shareholders at the EGM held on August 25, 2022 the name of our Company was changed to 'Sagility India Private Limited' and a fresh certificate of incorporation was issued by the Registrar of Companies, Karnataka at Bengaluru on September 13, 2022. Subsequently, our Company was converted from a private limited company to a public limited company, pursuant to a special resolution passed by our Shareholders at the EGM held on May 21, 2024 and the name of our Company was changed to 'Sagility India Limited', and a fresh certificate of incorporation was issued to our Company by the RoC, on June 20, 2024. For details of changes in the name and registered office address of our Company, see 'History and Certain Corporate Matters' on page 174 of the draft red herring prospectus June 28, 2024 (the "DRHP" or the "Draft Red Herring Prospectus").

Registered Office: No. 23 & 24, AMR Tech Park, Building 2A, First Floor, Hongasandara Village, Off Hosur Road, Bommanahalli, Bengaluru 560068, Karnataka, India;

Corporate Office: AMR Tech Park, Building 2A, Third Floor, Hongasandara Village, Off Hosur Road, Bommanahalli, Bengaluru 560 068, Karnataka, India; Tel: +91- 80-7125 1500

Contact Person: SatishKumar Sakharayapattana Seetharamaiah, Company Secretary and Compliance Officer; E-mail: investorservice@sagilityhealth.com; Website: www.sagilityhealth.com; Corporate Identity Number: U72900KA2021PLC150054

PROMOTERS OF OUR COMPANY: SAGILITY B.V. AND SAGILITY HOLDINGS B.V.

CORRIGENDUM: Notice to Investors ("Corrigendum")

This corrigendum ("Corrigendum") is with reference to the Draft Red Hearing Prospectus dated June 28, 2024 ("DRHP") filed in relation to the proposed Offer of up to 984,460,377 Equity Shares of face value of ₹ 10 each aggregating up to ₹ [●] million. This Corrigendum forms a part of the DRHP, supplements the information in the DRHP and the below changes are to be read in conjunction with the DRHP. Accordingly, relevant references in the DRHP stand updated pursuant to the disclosures in this Corrigendum. In this regard, please note the following:

Pages 90, 92 and 274 of the DRHP inadvertently reflect that all Equity Shares held by the Promoters were in dematerialized form as on date of the DRHP. As disclosed on page 87 of the DRHP, except for the six Equity Shares held by the nominees of our Promoter, all the Equity Shares held by our Promoters are in dematerialized form as on the date of the Draft Red Herring Prospectus. As on the date of this notice, all the Equity Shares held by the Promoters including the six Equity Shares held by the nominees of our Promoter are in dematerialized form.

Accordingly, hereinafter, the disclosure on page 87 of the DRHP in the section titled "Capital Structure - Details of Promoter's contribution locked in for eighteen months" should be read as:

"Details of Promoter's contribution locked in for eighteen months

(v) All the Equity Shares held by our Promoter are in dematerialized form as on the date of the Draft Red Herring Prospectus."

Further, the definition of the term "Draft Red Herring Prospectus" on page 6 of the DRHP shall hereinafter be read as follows:

"The draft red herring prospectus dated June 28, 2024 read with the corrigendum dated October 4, 2024, issued in accordance with the SEBI ICDR Regulations, which does not contain complete particulars of the price at which the Equity Shares will be Allotted and the size of the Offer, including any addenda or other corrigenda thereto"

This Corrigendum does not reflect all the changes that have occurred between the date of filing of the DRHP with the SEBI and the Stock Exchanges and the date hereof, and accordingly, does not include all the changes and/ or updates that will be included in the Red Herring Prospectus and the Prospectus. Such changes will be suitably updated in the Red Herring Prospectus and the Prospectus, as and when filed.

We undertake to make the update described above suitably in the Red Herring Prospectus and Prospectus to be filed in relation to the Offer.

BOOK RUNNING LEAD MANAGERS				REGISTRAR TO THE ISSUE
ICICI SECURITIES LIMITED ICICI Venture House, Appasaheb Marathe Marg, Prabhadevi, Mumbai – 400 025, Maharashtra, India Tel: +91 22 6807 7100 Email: sagility.ipo@icicisecurities.com Investor grievance email: customercare@icicisecurities.com Website: www.icicisecurities.com Contact person: Harsh Thakkar/ Abhijit Diwan SEBI registration no: INM000011179	IIFL SECURITIES LIMITED 24th Floor, One Lodha Place Senapati Bapat Marg, Lower Parel (West), Mumbai 400 013, Maharashtra, India Tel: + 91 22 4646 4728 E-mail: sagility.ipo@iiflcap.com Investor Grievance e-mail: ig.ib@iiflcap.com Website: www.iiflcap.com Contact person: Yogesh Malpani / Pawan Kumar Jain SEBI Registration No.: INM000010940	JEFFERIES INDIA PRIVATE LIMITED 16th Floor, Express Towers, Nariman Point, Mumbai 400 021 Maharashtra, India Tel: +91 22 4356 6000 E-mail: SagilityIndia.IPO@jefferies.com Investor grievance e-mail: jipl.grievance@jefferies.com Website: www.jefferies.com Contact Person: Suhani Bhareja SEBI Registration: INM000011443	J.P. MORGAN INDIA PRIVATE LIMITED J.P. Morgan Tower, Off CST Road, Kalina, Santacruz East, Mumbai 400 098 Maharashtra, India Tel: +91 22 6157 3000 E-mail: SAGILITY_IPO@jpmorgan.com Investor grievance e-mail: investorsmb.jpmipl@jpmorgan.com Website: www.jpmipl.com Contact Person: Vidit Jain /Akhand Dua SEBI Registration: INM000002970	LINK INTIME INDIA PRIVATE LIMITED C-101, 1st Floor, 247 Park L.B.S. Marg, Vikhroli West Mumbai 400 083, Maharashtra, India Tel: +91 810 811 4949 E-mail: sagility.ipo@linkintime.co.in Investor grievance e-mail: sagility.ipo@linkintime.co.in Website: www.linkintime.co.in Contact person: Shanti Gopalkrishnan SEBI Registration No.: INR000004058

All capitalized terms used herein and not specifically defined shall have the same meaning as ascribed to them in the DRHP.

For SAGILITY INDIA LIMITED

On behalf of the Board of Directors

Sd/-

SatishKumar Sakharayapattana Seetharamaiah

Company Secretary and Compliance Officer

Place : Bengaluru

Date : October 4, 2024

SAGILITY INDIA LIMITED is proposing, subject to applicable statutory and regulatory requirements, receipt of requisite approvals, market conditions and other considerations, to undertake an initial public offer of its Equity Shares and has filed the DRHP dated June 28, 2024 with SEBI and thereafter with the Stock Exchanges. The DRHP is available on the website of SEBI at www.sebi.gov.in, on the websites of the Stock Exchanges i.e., BSE at www.bseindia.com, NSE at www.nseindia.com, the websites of the BRLMs, i.e. ICICI Securities Limited at www.icicisecurities.com, IIFL Securities Limited at www.iiflcap.com, Jefferies India Private Limited at www.jefferies.com and J.P. Morgan India Private Limited at www.jpmipl.com and the website of our Company at www.sagilityhealth.com. Potential investors should note that investment in equity shares involves a high degree of risk and for details relating to such risk, see the section titled "Risk Factors" on page 32 of the DRHP. Potential investors should not rely on the DRHP filed with SEBI for making any investment decision.

The Equity Shares offered in the Offer have not been and will not be registered under the U.S. Securities Act of 1933, as amended ("U.S. Securities Act"), or any state law of the United States and, unless so registered, may not be offered or sold within the United States, except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the U.S. Securities Act and applicable state securities laws. Accordingly, the Equity Shares are being offered and sold (i) within the United States only to persons reasonably believed to be "qualified institutional buyers" (as defined in Rule 144A under the U.S. Securities Act) under Section 4(a) of the U.S. Securities Act, and (ii) outside the United States in "offshore transactions" as defined in and in compliance with Regulation S under the U.S. Securities Act and the applicable laws of the jurisdiction where those offers and sales are made. There will be no public offering of the Equity Shares in the United States.